

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The Prime Minister had an informal meeting with the Chief Ministers on April 18, 1969 to discuss the major issues in connection with the Fourth Plan and economic matters in general. It was not intended to take any specific decisions in this meeting.

191. [Transferred to the 9th May, 1969.]

CENTRE'S SURVEY AND EXCAVATION WORK

192. SARDAR D. K. JADHAV: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) the facilities provided by the Central Government for survey and excavation work in the various places of archaeological importance in Madhya Pradesh;

(b) the steps so far taken by Government in regard to several ancient and historical places in Madhya Pradesh, the survey of which is yet to be undertaken,

(c) the names of various places of archaeological importance in Madhya Pradesh which have been excavated during the last five years with necessary monetary provisions made for each of them;

(d) the number of temples and other historical monuments in Madhya Pradesh, which have been chemically treated during the last five years, and

(e) what are the various archaeological works proposed to be taken up during the Fourth Five Year Plan period by the Central Government?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH) (a) The Central Government had given

financial and technical assistance to the University of Saugar for excavation work at Tripuri and Eran.

(b) The Archaeological Survey of India has undertaken a village to village survey of antiquities in Madhya Pradesh. Under this scheme, Districts East-Nimar, Hoshangabad, Indore, Gwalior, Jabalpur and Bilaspur have so far been surveyed.

Rs.

(c) 1964-65 Ujjain & Besnagar 10,000

1965-66 Besnagar 9,446

1966-67 Besnagar 6,845

(d) 14 viz :

(i) Tel ka Mandhir, Fort Gwalior.

(ii) Yashodharman's Pillar, Mand-sor.

(iii) Man Singh's Palaces, Fort Gwalior

(iv) Vishnu Temple, Janjgir.

(v) Group of temples, Khajuraho.

(vi) Rock cut cave, Bagh.

(vii) Greater Sas Bahu Temple, Fort Gwalior.

(viii) Railings and Gateways, Sanchi.

(ix) Sculptures in Udaigiri caves.

(x) Atta-Khamba, Gayarspur.

(xi) Rock paintings, Adamgarh caves at Hoshangabad.

(xii) Sas Bahu temple at Gwalior.

(xiii) Dorothy Deep Cave paintings, Panchmarhi.

(xiv) Bania Bania cave paintings at Panchmarhi.

(e) The following schemes will be continued during the Fourth Five Year Plan period:—

(i) Village to village survey of antiquities.

(ii) Survey Plan of monuments. Besides, preservation of monuments in the Madhya Pradesh State will be undertaken, particularly of Khajuraho temple, Maladevi Temple at Gyaraspur, Stupas at Sanchi, and caves at Udaigiri.

GOVERNMENT REPRESENTATIVES ON THE DIRECTORATE OF SINDHU RESETTLEMENT CORPORATION

193. **SHRI JAIRAMDAS DAULATRAM:** Will the Minister of **PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT** be pleased to state the number of Government representatives on the Directorate of the Sindhu Resettlement Corporation of Gandhidham in which the Government holds Rs. 50 lakhs worth of shares and the number of meetings of the Board of Directors attended by each of them during each of the last five years?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH): There are four Government Directors on the Board of Directors of the Sindhu Resettlement Corporation Ltd., Adipur. The information about the number of meetings held and number attended by the Government Directors is being collected and will be laid on the Table of the Sabha.

ROLE OF C.R.P. DURING AGITATIONS IN STATES

194. **SHRI A. P. CHATTERJEE:** Will the Minister of **HOME AFFAIRS** be pleased to state:

(a) the extent of loss of Central Government property during the Shiv

Sena agitation in Bombay and Telen-gana agitation in Andhra Pradesh; and

(b) what has been the role of the Central Reserve Police in the protection of the Union property during these agitations?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) and (b) Facts are being ascertained.

POLICE FIRING AT DURGAPUR

195. **SHRI A. P. CHATTERJEE:** Will the Minister of **HOME AFFAIRS** be pleased to state:

(a) what are the different types of Centrally-controlled forces stationed in West Bengal.

(b) whether the firing in Durgapur in March last was done by the Uttar Pradesh Armed Constabulary;

(c) if so, in what circumstances they were deployed there and under whose orders; and

(d) if the answer to part (b) above be in the negative, what forces fired in the Administrative Building of Durgapur Steel Plant?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Units of the C.R.P. and the B.S.F., among other Centrally-controlled forces, are stationed in West Bengal.

(b) Yes, Sir.

(c) The UP PAC companies were initially deputed to West Bengal at the instance of the State Government. Later they were posted at the Durgapur Steel Plant at the request of the Ministry of Steel.

(d) Does not arise.